

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-292/ND/2023

IN THE MATTER OF:

Aditya Birla Finance Ltd.

....Applicant

Vs.

Surinder Singh Atwal

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present on behalf of the Petitioner. In the interest of justice and fair play, the matter is now listed on **15.06.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)